

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 283 of 2017 &
IA No. 650 OF 2018**

Dated: 28th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Jaiprakash Power Ventures Limited Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Venkatesh
Mr. Pratyush Singh
Mr. Somesh Srivastava
Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Aradhna Tandon for R-1
Mr. Ravin Dubey for R.2

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

It is also stated by learned counsel for the appellant that connected matter being Appeal No. 131 of 2018 is pending before Court – II.

Therefore, as agreed by learned counsel for the parties, list the matter on **01.08.2018** before Court – II. Tag to Appeal No. 131 of 2018.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**